GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3652 TO BE ANSWERED ON 08.08.2016

ACCIDENTS IN DRUG MANUFACTURING UNITS

†3652. DR. PRITAM GOPINATH MUNDE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether cases of injuries/death due to lethal gas leakage in drug manufacturing companies in various parts of the country have been reported;
- (b)if so, the details thereof during the last three years company-wise;
- (c)whether any compensation has been provided by the Government to the families of the injured/deceased, if so, the details thereof; and
- (d)the preventive steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) & (b): The Number of fatal and non-fatal Injuries in all chemical factories which includes drug manufacturing companies registered under the Factories Act, 1948 State/UT-wise during years 2012, 2013 & 2014 as per the information collected from the office of Chief Inspectors of Factories is enclosed as Annexure-I.
- (c): Compensation is payable by the employer as per the provisions of the Employees Compensation Act, 1923.
- (d): The Government of India has enacted a comprehensive legislation i.e. the Factories Act, 1948, for taking care of the occupational safety, health & welfare issues of the workers employed in manufacturing sector including chemical factories. There are elaborate provisions pertaining to the health, safety, welfare i.e. provisions related to hazardous process, working hours, penal provisions etc. and the Rules prescribed there under are sufficient to ensure safety of the workers as far as the manufacturing sector is concerned. The Factories Act, 1948 and the State Factories Rules framed there under are enforced by the respective State/UTs and the State/UTs are empowered to carryout inspections for enforcement of the provisions of the Act and the Rules.

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ANNEXURE REFERED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UN-STARRED QUESTION NO. 3652 FOR 08/08/2016 RAISED BY DR. PRITAM GOPINATH MUNDE REGARDING ACCIDENTS IN DRUG MANUFACTURING UNITS.

State-wise Fatal and Non-fatal Injuries in Chemical factories which includes drug manufacturing industries for 2012, 2013 and 2014.

No. Injuries Inj		State/ Union Territory	2012			2013		2014	
Andaman & Nicobar Islands					Fatal Injurie				Non Fatal Injuries
2. Andhra Pradesh 9 12 4 9 8 3. Assam 0 6 0 6 0 4. Bihar 0 12 0 10 0 5. Chandigarh 0 0 0 0 0 0 6. Chhattisgarh 0 0 1 0 <t< td=""><td>1.</td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td></t<>	1.								
3. Assam						0			0
4. Bihar 0 12 0 10 0 5. Chandigarh 0 0 0 0 0 6. Chhattisgarh 0 0 1 0 0 7. Daman & Diu and Dadra & Nagar Haveli 0 0 0 0 0 8. Delhi 0 0 0 0 0 0 9. Goa 1 18 0 4 0 0 10. Gujarat 45 515 29 175 62 2 11. Haryana 1 1 0 1 0 1 12. Himachal Pradesh 2 1 1 3 2 1 13. Jammu & Kashmir 0 0 0 0 0 0 14. Jharkhand 0 0 0 0 0 0 0 0 0 0					12	4	9		44
5. Chandigarh 0 0 0 0 0 6. Chhattisgarh 0 0 1 0 0 7. Daman & Diu and Dadra & Nagar Haveli 0 0 0 0 0 8. Delhi 0 0 0 0 0 0 9. Goa 1 18 0 4 0 0 10. Gujarat 45 515 29 175 62 2 11. Haryana 1 1 0 1 0 12. Himachal Pradesh 2 1 1 3 2 1 13. Jammu & Kashmir 0 0 0 0 0 0 0 14. Jharkhand 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0				0	6	0	6	0	3
6. Chhattisgarh 0 0 1 0 0 7. Daman & Diu and Dadra & Nagar Haveli 0 0 0 0 0 8. Delhi 0 0 0 0 0 0 9. Goa 1 18 0 4 0 0 10. Gujarat 45 515 29 175 62 2 11. Haryana 1 1 0 1 0 12. Himachal Pradesh 2 1 1 3 2 13. Jammu & Kashmir 0 0 0 0 14. Jharkhand 0 0 0 0 0 0 15. Karnataka 3 53 8 43 0 0 0 0 0 0 0 0 0 1 1 1 1 1 1 1 1 1 <td></td> <td></td> <td></td> <td>0</td> <td>12</td> <td>0</td> <td>10</td> <td>0</td> <td>0</td>				0	12	0	10	0	0
7. Daman & Diu and Dadra & Nagar Haveli 0 0 0 0 0 8. Delhi 0 0 0 0 0 0 9. Goa 1 18 0 4 0 10. Gujarat 45 515 29 175 62 2 11. Haryana 1 1 0 1 0 12. Himachal Pradesh 2 1 1 3 2 13. Jammu & Kashmir 0 0 0 0 14. Jharkhand 0 0 0 0 0 0 15. Karnataka 3 53 8 43 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 1 1 1 1 1 1 1 1 1 1 1 1 <t< td=""><td></td><td></td><td></td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td></t<>				0	0	0	0	0	0
Dadra & Nagar Haveli		_		0	0	1	0	0	2
9. Goa 1 18 0 4 0 10. Gujarat 45 515 29 175 62 2 11. Haryana 1 1 0 1 0 12. Himachal Pradesh 2 1 1 3 2 13. Jammu & Kashmir 0 0 0 0 14. Jharkhand 0 0 0 0 0 0 15. Karnataka 3 53 8 43 0 1 0	7.			0	0	0	0	0	0
10. Gujarat	8.	Delhi		0	0	0	0	0	0
11. Haryana 1 1 0 1 0 12. Himachal Pradesh 2 1 1 3 2 13. Jammu & Kashmir 0 0 0 14. Jharkhand 0 0 0 0 15. Karnataka 3 53 8 43 0 16. Kerala 0 27 3 8 1 17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 0 0 0 0 20. Meghalaya 0 0 0 0 0 0 21. Nagaland 0 0 0 0 0 0 22. Odisha 5 6 2 10 0 23.	9.	Goa		1	18	0	4	0	9
12. Himachal Pradesh 2 1 1 3 2 13. Jammu & Kashmir 0 0 0 14. Jharkhand 0 0 0 0 15. Karnataka 3 53 8 43 0 16. Kerala 0 27 3 8 1 17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 0 0 0 20. Meghalaya 0 0 0 0 0 0 21. Nagaland 0 0 0 0 0 0 22. Odisha 5 6 2 10 0 0 23. Pudduchery 0 1 0 3 0 0	10.	Gujarat		45	515	29	175	62	222
13. Jammu & Kashmir 0 0 0 14. Jharkhand 0 0 0 0 0 15. Karnataka 3 53 8 43 0 16. Kerala 0 27 3 8 1 17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 0 0 0 0 20. Meghalaya 0	11.	Haryana		1	1	0	1	0	1
13. Jammu & Kashmir 0 0 0 14. Jharkhand 0 0 0 0 0 15. Karnataka 3 53 8 43 0 16. Kerala 0 27 3 8 1 17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0	12.	Himachal Pradesh		2	1	1	3	2	3
14. Jharkhand 0 0 0 0 15. Karnataka 3 53 8 43 0 16. Kerala 0 27 3 8 1 17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 0 0 0 0 20. Meghalaya 0	13.	Jammu & Kashmir			0				0
15. Karnataka 3 53 8 43 0 16. Kerala 0 27 3 8 1 17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 <t< td=""><td>14.</td><td>Jharkhand</td><td colspan="2"></td><td>0</td><td>0</td><td>0</td><td></td><td>1</td></t<>	14.	Jharkhand			0	0	0		1
16. Kerala 0 27 3 8 1 17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 0 0 0 0 20. Meghalaya 0 <t< td=""><td>15.</td><td>Karnataka</td><td colspan="2"></td><td>53</td><td></td><td>43</td><td>0</td><td>40</td></t<>	15.	Karnataka			53		43	0	40
17. Madhya Pradesh 3 63 5 60 21 18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 0 0 0 0 20. Meghalaya 0	16.	Kerala		0	27		8	1	34
18. Maharashtra 31 390 40 336 100 3 19. Manipur 0 0 0 0 20. Meghalaya 0 0 0 0 0 0 21. Nagaland 0 0 0 0 0 0 22. Odisha 5 6 2 10 0 0 23. Pudduchery 0 1 0 3 0 0 24. Punjab 11 13 2 2 0 0 25. Rajasthan 0 1 5 10 7 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 0 29. Uttar Pradesh	17.	Madhya Pradesh			63	5	60	21	49
19. Manipur 0 0 0 20. Meghalaya 0 0 0 0 0 21. Nagaland 0 0 0 0 0 22. Odisha 5 6 2 10 0 23. Pudduchery 0 1 0 3 0 24. Punjab 11 13 2 2 0 25. Rajasthan 0 1 5 10 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	18.	Maharashtra							325
20. Meghalaya 0 0 0 0 0 21. Nagaland 0 0 0 0 0 22. Odisha 5 6 2 10 0 23. Pudduchery 0 1 0 3 0 24. Punjab 11 13 2 2 0 25. Rajasthan 0 1 5 10 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	19.	Manipur				0		0	0
22. Odisha 5 6 2 10 0 23. Pudduchery 0 1 0 3 0 24. Punjab 11 13 2 2 0 25. Rajasthan 0 1 5 10 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	20.	Meghalaya	0		0	0	0	0	0
23. Pudduchery 0 1 0 3 0 24. Punjab 11 13 2 2 0 25. Rajasthan 0 1 5 10 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	21.	Nagaland	0		0	0	0	0	0
23. Pudduchery 0 1 0 3 0 24. Punjab 11 13 2 2 0 25. Rajasthan 0 1 5 10 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	22.	Odisha	5		6	2	10	0	3
24. Punjab 11 13 2 2 0 25. Rajasthan 0 1 5 10 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	23.	Pudduchery	0		1		3	0	1
25. Rajasthan 0 1 5 10 7 26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	24.	Punjab			13				2
26. Tamil Nadu 59 47 72 70 15 27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	25.	Rajasthan				1			23
27. Telangana Newly created state in 2014 14 28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	26.	Tamil Nadu	59						33
28. Tripura 0 1 0 0 29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	27.	Telangana							15
29. Uttar Pradesh 1 30. Uttarakhand 1 2 2 1 0	28.	Tripura	0					0	0
30. Uttarakhand 1 2 2 1 0	29.	Uttar Pradesh							1
	30.	Uttarakhand	1		2	2	1		3
1 1 94/ 01 010 1 .51	31.	West Bengal	1	9	47	0	610	5	449
		Total							1263

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) Data classified as per NIC 1998

(iii) .. : Not Available

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/ UTs.
